

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2027  
ANSWERED ON:09.03.2006  
PRE EXAMINATION COACHING FACILITIES FOR SCS AND OBCS  
Shivanna Shri M

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is implementing any scheme for providing pre-examination coaching facilities for SCs and OBCs candidates aspiring for the central services viz. Indian Administrative Service, Indian Police Service etc.;
- (b) if so, the details of grants-in-aid sanctioned under the scheme to the State Governments/NGOs, Universities during 2004-05 and 2005-06 separately;
- (c) whether the grants-in-aid under the scheme has been released to the States particularly Karnataka during the said period;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the time by which the grants-in-aid is likely to be released?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) The Ministry of Social Justice and Empowerment is implementing the Centrally Sponsored Scheme of coaching and allied assistance for weaker sections including SCs, OBCs and Minorities for providing pre-examination coaching facilities for recruitment to services under Groups 'A' and 'B' under the Central and the State Governments, Public Sector Undertakings, etc. The details of Grants-in-aid released under the scheme to the State Governments, UP Administrations, NGOs and Universities during the year 2004-05 and 2005-06 are as follows:

(Rs. In lakhs)

Implementing Agencies	2004-05	2005-06 (as on 5.3.2006)
States/UTs	140.05	35.27
Universities	232.17	30.31
NGOs	123.57	71.12
Total	495.79	136.70

(c) (d) & (e) No proposal was received from Government of Karnataka during the year 2004-05 and the proposal received during the year 2005-06 is incomplete. Hence no grant-in-aid under the scheme has been released to the Government of Karnataka during 2004-05 and 2005-06.